

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 320 of 96

Date of order : 4.3.2002

Present : Hon'ble Mr.B.P.Singh, Administrative Member  
Hon'ble Mr.M.L.Chauhan, Judicial Member

RABINDRA PROSAD

VS

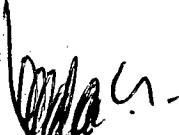
UNION OF INDIA & ORS.

For the applicant : None

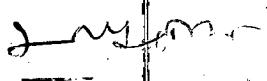
For the respondents: Mr.B.Mukherjee, counsel

O R D E R

When this case was called for the second time none appeared for the applicant. From the perusal of the records it is clear that none appeared for the applicant on last five consecutive occasions namely on 8.12.2000, 14.3.2001, 16.5.2001, 22.8.2001 and 12.12.2001. It appears that the applicant is not interested in pursuing the matter. The application is dismissed for default. No order as to costs.

  
MEMBER (J)

in

  
MEMBER (A)